

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-1478(PB)/2019

IN THE MATTER OF:

Omega Finvest LLP	Applicant/petitioner
Vs.		
Direct News Pvt. Ltd.	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-	Mr. Abhishek Sharma, Ms. Anisha Mahajan, Advs.
For the respondent	Mr. Gaurav Srivastava, proxy counsel

ORDER

Arguments heard. Order reserved.

Written submissions may be filed by the respondent within three days.



(M.M.KUMAR)
PRESIDENT



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)